

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
Criminal Appeal (DB) No. 103 of 2020

Dilip Kumar Mehta ..... Appellant  
Versus  
The State of Jharkhand. .... Respondent

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**CORAM : HON'BLE MR. JUSTICE H. C. MISHRA**  
**HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Appellant : Mr. Anil Kumar Singh, Advocate  
For the State : Mr. Suraj Verma, A.P.P.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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3/ 24.06.2020 This appeal will be heard. Admit.

Issue Notice.

**I. A. No. 986 of 2020**

At the request of learned counsel for the appellant, list this application on 08.07.2020.

**(H. C. Mishra, J.)**

**(Rajesh Kumar, J.)**